

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

| Date : 30.07.2022 | | | | | | | | | | |
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| S L N o . | C.A.No | Date of Applica tion | Case No. | Name of the Applica nt | C.C Type | Judge / Court Name | C.C Applied For | Other Docum ent | Deali ng Secti on | Sea t |
| 1 | 57272/ 2022 | 30.07.20 22 | WP (C) - 5278/20 21 | A. K. SAA | C.O. | COURT NO. 3 | Order Dtd. 2022-07-29 | | | (Se at No-) |
| 2 | 57273/ 2022 | 30.07.20 22 | WP (C) - 5277/20 21 | A. K. SAA | C.O. | COURT NO. 3 | Order Dtd. 2022-07-29 | | | (Se at No-) |
| 3 | 57274/ 2022 | 30.07.20 22 | WP (C) - 29075/2 019 | K. C. SAMAL | C.O. | COURT NO. 9 | Order Dtd. 2022-07-29 | | WRIT BRANC H (DIVI SION BENCH) | (Se at No- 112) |
| 4 | 57275/ 2022 | 30.07.20 22 | WP (C) - 21054/2 019 | SARAT DASH | C.O. | COURT NO. 9 | Order Dtd. 2022-07-29 | | | (Se at No- 112) |
| 5 | 57276/ 2022 | 30.07.20 22 | WP (C) - 18897/2 022 | SOMANATH PRADHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-29 | | | (Se at No- 112) |
| 6 | 57277/ 2022 | 30.07.20 22 | WP (C) - 18040/2 022 | ASHOK KUMAR ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-27 | | | (Se at No- 112) |
| 7 | 57278/ 2022 | 30.07.20 22 | WP (C) - 18037/2 022 | ASHOK KUMAR ROUT | C.O. | COURT NO. 24 | Order Dtd. 2022-07-27 | | | (Se at No- 112) |
| 8 | 57279/ 2022 | 30.07.20 22 | WP (C) - | ASHOK | C.O. | COURT | Order Dtd. | | | (Se |

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| | 2022 | 22 | 18043/2022 | KUMAR ROUT | | NO. 24 | 2022-07-27 | | | at No-112) |
| 9 | 57280/2022 | 30.07.2022 | WP (C) - 14608/2019 | N. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-29 | | | (Se at No-112) |
| 10 | 57281/2022 | 30.07.2022 | WP (C) - 228/2021 | G. ROUT | C.O. | COURT NO. 3 | Order Dtd. 2022-07-29 | | | (Se at No-112) |
| 11 | 57282/2022 | 30.07.2022 | WP (C) - 228/2021 | SARAT DASH | C.O. | COURT NO. 3 | Order Dtd. 2022-07-29 | | | (Se at No-112) |
| 12 | 57283/2022 | 30.07.2022 | WP (C) - 8955/2021 | A. K. SAA | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No-112) |
| 13 | 57284/2022 | 30.07.2022 | WP (C) - 5777/2021 | A. K. SAA | C.O. | COURT NO. 3 | Order Dtd. 2022-07-29 | | | (Se at No-112) |
| 14 | 57285/2022 | 30.07.2022 | WP (C) - 6509/2021 | A. K. SAA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-29 | | | (Se at No-112) |
| 15 | 57286/2022 | 30.07.2022 | WP (C) - 5788/2021 | A. K. SAA | C.O. | COURT NO. 3 | Order Dtd. 2022-07-29 | | | (Se at No-112) |
| 16 | 57287/2022 | 30.07.2022 | WP (C) - 4841/2021 | A. K. SAA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-29 | | | (Se at No-112) |
| 17 | 57288/2022 | 30.07.2022 | WP (C) - 4809/2015 | H. K. PANDA | C.O. | COURT NO. 22 | Order Dtd. 2022-07-25 | | | (Se at No-112) |
| 18 | 57289/2022 | 30.07.2022 | WP (C) - 6703/2018 | D. K. MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2022-07-25 | | | (Se at No- |

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| | | | | | | | | | | 112) |
| 19 | 57290/2022 | 30.07.2022 | WP (C) - 12009/2018 | N. SAHOO | C.O. | COURT NO. 3 | Order Dtd. 2022-07-29 | | | (Se at No-112) |
| 20 | 57291/2022 | 30.07.2022 | WP (C) - 19905/2017 | M/S.KARU NAKAR RATH | C.O. | COURT NO. 3 | Order Dtd. 2022-07-26 | | | (Se at No-112) |
| 21 | 57292/2022 | 30.07.2022 | WA-281/2011 | PRADIPTA KUMAR MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Se at No-112) |
| 22 | 57293/2022 | 30.07.2022 | STREV-108/2007 | S. B. UDGATA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Se at No-112) |
| 23 | 57294/2022 | 30.07.2022 | STREV-87/2007 | D. D. MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Se at No-112) |
| 24 | 57295/2022 | 30.07.2022 | WA-280/2012 | SANJAY KUMAR SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-25 | M.J.C | | (Se at No-1) |
| 25 | 57296/2022 | 30.07.2022 | WA-395/2012 | R. K. SAHU | C.O. | COURT NO. 21 | Order Dtd. 2022-07-27 | | | (Se at No-1) |
| 26 | 57297/2022 | 30.07.2022 | WA-407/2012 | KANTHAMANI SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Se at No-1) |
| 27 | 57298/2022 | 30.07.2022 | CRLMC-380/2015 | SAMIR BARIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-26 | | | (Se at No-1) |
| 28 | 57299/2022 | 30.07.2022 | CRLMC-859/2020 | SAILENDRA BISWAL | C.O. | COURT NO. 11 | Order Dtd. 2022-07-28 | CRIMINAL MISC-3 | | (Se at No-9) |
| 29 | 57300/2022 | 30.07.2022 | CRLMC-660/2022 | PRASANTA KUMAR DASH | C.O. | COURT NO. 23 | Order Dtd. 2022-07-28 | CRIMINAL MISC-3 | | (Se at No-4) |

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| 30 | 57301/2022 | 30.07.2022 | CRLMC-614/2022 | PRASANT KUMAR DAS | C.O. | COURT NO. 23 | Order Dtd. 2022-09-13 | | CRIMINAL MISC-3 | (Seat No-4) |
| 31 | 57302/2022 | 30.07.2022 | CRLMC-612/2022 | PRASANT KUMAR DASH | C.O. | COURT NO. 23 | Order Dtd. 2022-07-28 | | CRIMINAL MISC-3 | (Seat No-4) |
| 32 | 57303/2022 | 30.07.2022 | CRLMC-1308/2015 | P. K. BARIK | C.O. | COURT NO. 1 | Order Dtd. 2022-07-27 | | | (Seat No-4) |
| 33 | 57304/2022 | 30.07.2022 | CRLMC-2321/2011 | PRASANNA KUMAR SWAIN | C.O. | COURT NO. 23 | Order Dtd. 2022-07-27 | | | (Seat No-4) |
| 34 | 57305/2022 | 30.07.2022 | CRLMC-5056/2014 | SUVENDU BARIK | C.O. | COURT NO. 23 | Order Dtd. 2022-07-27 | | | (Seat No-4) |
| 35 | 57306/2022 | 30.07.2022 | CRLMC-4729/2011 | SIBA PRASAD SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2022-07-28 | | CRIMINAL MISC-1 | (Seat No-7) |
| 36 | 57307/2022 | 30.07.2022 | CRLMC-941/2022 | MADHU BHAGAT | C.O. | COURT NO. 23 | Order Dtd. 2022-07-21 | | | (Seat No-7) |
| 37 | 57308/2022 | 30.07.2022 | CRLMC-2262/2013 | KSHITISH | C.O. | COURT NO. 1 | Order Dtd. 2022-07-13 | | | (Seat No-7) |
| 38 | 57309/2022 | 30.07.2022 | ITA-18/2018 | DILLIP KUMAR SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | CIVIL REVISION | (Seat No-1) |
| 39 | 57310/2022 | 30.07.2022 | WA-174/2012 | R. K. SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Seat No-1) |
| 40 | 57311/2022 | 30.07.2022 | WA-322/2012 | MOTILAL MISHRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Seat No-1) |
| 41 | 57312/2022 | 30.07.2022 | WP (C) - 7170/2012 | P. K. RATH | C.O. | CH | Order Dtd. 2022-07-27 | | | (Seat No-1) |
| 42 | 57313/2022 | 30.07.2022 | WP (C) - 11688/2012 | JYOTI RANAJN SAHOO | C.O. | CH | Order Dtd. 2022-07-27 | | | (Seat No-1) |

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| 43 | 57314/2022 | 30.07.2022 | WP (C) - 15979/2012 | M/S.ASHOK TRIPATHY | C.O. | CH | Order Dtd. 2022-07-27 | | | (Seat No-1) |
| 44 | 57315/2022 | 30.07.2022 | WP (C) - 15746/2012 | P. K. MOHANTY | C.O. | CH | Order Dtd. 2022-07-27 | | | (Seat No-1) |
| 45 | 57316/2022 | 30.07.2022 | WP (C) - 23120/2012 | AMULYA ROUT | C.O. | COURT NO. 5 | Order Dtd. 2022-07-27 | | WRIT BRANCH (DIVISION BENCH) | (Seat No-117) |
| 46 | 57317/2022 | 30.07.2022 | WP (C) - 9562/2012 | R. C. MUDULI | C.O. | CH | Order Dtd. 2022-07-27 | | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-122) |
| 47 | 57318/2022 | 30.07.2022 | WP (C) - 16297/2012 | B. R. SENAPATI | C.O. | CH | Order Dtd. 2022-07-27 | | | (Seat No-122) |
| 48 | 57319/2022 | 30.07.2022 | WP (C) - 12615/2013 | R. K. BARIK | C.O. | COURT NO. 16 | Order Dtd. 2022-07-26 | | | (Seat No-122) |
| 49 | 57320/2022 | 30.07.2022 | WP (C) - 17307/2022 | D. P. MISHRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Seat No-122) |
| 50 | 57321/2022 | 30.07.2022 | WP (C) - 17307/2022 | DILLIP KUMAR SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Seat No-122) |
| 51 | 57322/2022 | 30.07.2022 | WP (C) - 25182/2012 | M/S.MANOJ KU.RAJGURU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Seat No-122) |
| 52 | 57323/2022 | 30.07.2022 | WP (C) - 17011/2022 | AMULYA ROUT | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-26 | | | (Seat No-122) |

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| 53 | 57324/2022 | 30.07.2022 | WP (C) - 18923/2012 | DEBARANJAN RAY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Seat No-122) |
| 54 | 57325/2022 | 30.07.2022 | WP (C) - 16958/2012 | R. K. BARIK | C.O. | CH | Order Dtd. 2022-07-27 | | | (Seat No-122) |
| 55 | 57326/2022 | 30.07.2022 | WP (C) - 17309/2022 | DEBA PRASAD MISHRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Seat No-122) |
| 56 | 57327/2022 | 30.07.2022 | WP (C) - 17309/2022 | DILLIP KUMAR SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Seat No-122) |
| 57 | 57328/2022 | 30.07.2022 | WP (C) - 10277/2013 | S. MOHARANA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Seat No-122) |
| 58 | 57329/2022 | 30.07.2022 | WP (C) - 10277/2013 | R. K. BARIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Seat No-122) |
| 59 | 57330/2022 | 30.07.2022 | WP (C) - 15286/2022 | BIJAY KUMAR DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Seat No-122) |
| 60 | 57331/2022 | 30.07.2022 | WP (C) - 21155/2012 | B. K. PATI | C.O. | COURT NO. 3 | Order Dtd. 2022-07-27 | | | (Seat No-122) |
| 61 | 57332/2022 | 30.07.2022 | WP (C) - 27772/2013 | P. K. RATH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | WRIT BRANCH (DIVISION BENCH) | (Seat No-109) |
| 62 | 57333/2022 | 30.07.2022 | ABLAPL-4591/2017 | B. R. MOHANTY | GENERAL | | Order Dtd. 2018-04-19 | | CRIMINAL MISC-2 | (Seat No-15) |

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| 63 | 57334/2022 | 30.07.2022 | ABLAPL-8520/2022 | MIHIR KANTA RATH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-15) |
| 64 | 57335/2022 | 30.07.2022 | ABLAPL-8505/2022 | B. SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-15) |
| 65 | 57336/2022 | 30.07.2022 | BLAPL-6058/2022 | PARSURAM DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-15) |
| 66 | 57337/2022 | 30.07.2022 | ABLAPL-8523/2022 | R. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-15) |
| 67 | 57338/2022 | 30.07.2022 | WP (C) - 5820/2021 | S. K. BEHERA | C.O. | COURT NO. 3 | Order Dtd. 2022-07-28 | | WRIT BRANCH (DIVISION BENCH) | (Se at No-116) |
| 68 | 57339/2022 | 30.07.2022 | ABLAPL-8506/2022 | B. SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-116) |
| 69 | 57340/2022 | 30.07.2022 | ABLAPL-8521/2022 | A.K. BE | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-116) |
| 70 | 57341/2022 | 30.07.2022 | ABLAPL-8522/2022 | PARTHA SARATHI DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-116) |
| 71 | 57342/2022 | 30.07.2022 | CONTC-1389/2022 | A. K. ROUL | C.O. | COURT NO. 3 | Order Dtd. 2022-07-28 | | | (Se at No-116) |
| 72 | 57343/2022 | 30.07.2022 | WP (C) - 6585/2022 | NIRANJAN ROUTH | C.O. | COURT NO. 3 | Order Dtd. 2022-07-28 | | | (Se at No-116) |
| 73 | 57344/2022 | 30.07.2022 | WP (C) - 17550/2022 | PRADEEP KUMAR PAL | C.O. | COURT NO. 3 | Order Dtd. 2022-09-02 | | WRIT BRANCH (DIVI | (Se at No-112) |

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| 74 | 57345/ 2022 | 30.07.20 22 | WP (C) - 30949/2 021 | A. K. ACHARYA | C.O. | COURT NO. 3 | Order Dtd. 2022-07-28 | | | (Se at No- 112) |
| 75 | 57346/ 2022 | 30.07.20 22 | ABLAPL- 8404/20 22 | P.K. HAZARY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No- 112) |
| 76 | 57347/ 2022 | 30.07.20 22 | CONTC- 1960/20 18 | D K NAIK | GENE RAL | | Order Dtd. 2019-02-22 | | CONTE MPT | (Se at No- 5) |
| 77 | 57348/ 2022 | 30.07.20 22 | ABLAPL- 8403/20 22 | SRINIBAS H MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No- 5) |
| 78 | 57349/ 2022 | 30.07.20 22 | ABLAPL- 8413/20 22 | M.R. BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No- 5) |
| 79 | 57350/ 2022 | 30.07.20 22 | CONTC- 1960/20 18 | D K NAIK | GENE RAL | | Order Dtd. 2019-02-22 | | CONTE MPT | (Se at No- 5) |
| 80 | 57351/ 2022 | 30.07.20 22 | ABLAPL- 8406/20 22 | A. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No- 5) |
| 81 | 57352/ 2022 | 30.07.20 22 | BLAPL- 4399/20 22 | J. BEHERA | GENE RAL | | Order Dtd. 2022-07-08 | | | (Se at No- 5) |
| 82 | 57353/ 2022 | 30.07.20 22 | ABLAPL- 8411/20 22 | SARAT DASH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No- 5) |
| 83 | 57354/ 2022 | 30.07.20 22 | WP (C) - 15596/2 020 | T SETHY | GENE RAL | | Order Dtd. 2020-07-02 | | | (Se at No- 5) |
| 84 | 57355/ 2022 | 30.07.20 22 | ABLAPL- 8410/20 22 | B.K. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | CRIMI NAL MISC- 3 | (Se at No- 18) |
| 85 | 57356/ 2022 | 30.07.20 22 | WP (C) - 15956/2 | T. N. CHOUDHUR | C.O. | COURT NO. 3 | Order Dtd. 2022-07-28 | | | (Se at |

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| | | | 022 | Y | | | | | | No-18) |
| 86 | 57357/2022 | 30.07.2022 | WP (C) - 18191/2020 | G ROUT | GENERAL | | | Order Dtd. 2020-08-24 | | (Se at No-18) |
| 87 | 57358/2022 | 30.07.2022 | MACA-880/2018 | BIKRAM BEHERA | C.O. | COURT NO. 1 | | Order Dtd. 2022-07-27 | | (Se at No-18) |
| 88 | 57359/2022 | 30.07.2022 | WP (C) - 17545/2022 | PITABAS NAYAK | C.O. | COURT NO. 3 | | Order Dtd. 2022-07-28 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-112) |
| 89 | 57360/2022 | 30.07.2022 | WP (C) - 1505/2002 | D K NAIK | GENERAL | | | Order Dtd. 2018-03-09 | WRIT BRANCH-2 | (Se at No-7) |
| 90 | 57361/2022 | 30.07.2022 | MACA-880/2018 | S.K. SETHI | C.O. | COURT NO. 1 | | Order Dtd. 2022-07-27 | | (Se at No-7) |
| 91 | 57362/2022 | 30.07.2022 | WA-830/2021 | C. K. BARIK | C.O. | COURT NO. 3 | | Order Dtd. 2022-07-28 | | (Se at No-7) |
| 92 | 57363/2022 | 30.07.2022 | WP (C) - 14471/2022 | N. K. SEN | C.O. | COURT NO. 11 | | Order Dtd. 2022-07-26 | | (Se at No-7) |
| 93 | 57364/2022 | 30.07.2022 | MACA-880/2018 | N.R. BEHERA | C.O. | COURT NO. 1 | | Order Dtd. 2022-07-27 | | (Se at No-7) |
| 94 | 57365/2022 | 30.07.2022 | WP (C) - 12854/2022 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 1 | | Order Dtd. 2022-07-27 | | (Se at No-7) |
| 95 | 57366/2022 | 30.07.2022 | WP (C) - 1505/2002 | D K NAIK | GENERAL | | | Order Dtd. 2018-03-09 | WRIT BRANCH-2 | (Se at No-7) |
| 96 | 57367/2022 | 30.07.2022 | ABLAPL-8404/2022 | PRAMOD RANJAN BEHERA | C.O. | COURT NO. 2 OLD | | Order Dtd. 2022-07-28 | | (Se at No-7) |
| 97 | 57368/2022 | 30.07.2022 | CONTC-3248/20 | SIBA PRASAD | C.O. | COURT NO. 3 | | Order Dtd. 2022-07-19 | | (Se at |

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| | | | 20 | SAHOO | | OLD | | | | No-7) |
| 98 | 57369/2022 | 30.07.2022 | WP (C) - 21995/2017 | RASHMI RANJAN DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-7) |
| 99 | 57370/2022 | 30.07.2022 | WP (C) - 17496/2022 | P K BARIK | GENERAL | | Petition With Annexures | | | (Se at No-7) |
| 100 | 57371/2022 | 30.07.2022 | MACA-77/2020 | A.K. BARIK | C.O. | COURT NO. 22 | Order Dtd. 2022-07-27 | | | (Se at No-7) |
| 101 | 57372/2022 | 30.07.2022 | WP (C) - 24961/2013 | T. K. MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2022-07-27 | | | (Se at No-7) |
| 102 | 57373/2022 | 30.07.2022 | WP (C) - 17493/2022 | P K BARIK | GENERAL | | Petition With Annexures | | | (Se at No-7) |
| 103 | 57374/2022 | 30.07.2022 | RSA-116/2021 | J. PRADHAN | C.O. | COURT NO. 23 | Order Dtd. 2022-09-21 | | SECOND APPEAL | (Se at No-6) |
| 104 | 57375/2022 | 30.07.2022 | MACA-77/2020 | K.SHEISH | C.O. | COURT NO. 22 | Order Dtd. 2022-07-27 | | | (Se at No-6) |
| 105 | 57376/2022 | 30.07.2022 | MACA-621/2018 | B.R. SENAPATI | C.O. | COURT NO. 25 | Order Dtd. 2022-07-27 | | | (Se at No-6) |
| 106 | 57377/2022 | 30.07.2022 | MACA-183/2020 | B. MAHALI | C.O. | COURT NO. 25 | Order Dtd. 2022-07-28 | | | (Se at No-6) |
| 107 | 57378/2022 | 30.07.2022 | MACA-621/2018 | SARAT SWAIN | C.O. | COURT NO. 25 | Order Dtd. 2022-07-27 | | | (Se at No-6) |
| 108 | 57379/2022 | 30.07.2022 | MACA-93/2020 | KSHITISH | C.O. | COURT NO. 23 | Order Dtd. 2022-07-28 | | | (Se at No-6) |
| 109 | 57380/2022 | 30.07.2022 | WP (C) - 19257/2009 | P K JENA | GENERAL | | Order Dtd. 2022-07-22 | | WRIT BRANCH-1 | (Se at No-3) |
| 11 | 57381/ | 30.07.2022 | MACA- | K. C. | C.O. | COURT | Order Dtd. | | | (Se |

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| 0 | 2022 | 22 | 97/2020 | NAYAK | | NO. 22 | 2022-07-28 | | | at No-3) |
| 11 | 57382/2022 | 30.07.2022 | MACA-1103/2018 | B.N. SAMANTARAY | C.O. | COURT NO. 22 | Order Dtd. 2022-07-27 | | | (Se at No-3) |
| 11 | 57383/2022 | 30.07.2022 | MACA-97/2020 | B. MAHALI | C.O. | COURT NO. 22 | Order Dtd. 2022-07-28 | | | (Se at No-3) |
| 11 | 57384/2022 | 30.07.2022 | MACA-1103/2018 | S.K. SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2022-07-27 | | | (Se at No-3) |
| 11 | 57385/2022 | 30.07.2022 | WP (C) - 11141/2022 | B. PANDA | C.O. | COURT NO. 24 | Order Dtd. 2022-07-27 | | | (Se at No-3) |
| 11 | 57386/2022 | 30.07.2022 | WP (C) - 17976/2022 | R.C. BHOI | C.O. | COURT NO. 15 | Order Dtd. 2022-07-22 | | | (Se at No-3) |
| 11 | 57387/2022 | 30.07.2022 | CONTC-3022/2020 | PRASANT KUMAR JENA | C.O. | COURT NO. 3 | Order Dtd. 2022-07-28 | | | (Se at No-3) |
| 11 | 57388/2022 | 30.07.2022 | WP (C) - 11722/2019 | PABITRA KUMAR MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-28 | | | (Se at No-3) |
| 11 | 57389/2022 | 30.07.2022 | WPC (OA) - 491/2014 | D. BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-3) |
| 11 | 57390/2022 | 30.07.2022 | WPC (OAC) - 1111/2016 | A.K. PANDA | C.O. | COURT NO. 15 | Order Dtd. 2022-07-28 | | | (Se at No-3) |
| 12 | 57391/2022 | 30.07.2022 | WP (C) - 18376/2022 | K.C.MAJHI | C.O. | COURT NO. 15 | Order Dtd. 2022-07-27 | | | (Se at No-3) |
| 12 | 57392/2022 | 30.07.2022 | WP (C) - 18373/2022 | K.C.MAJHI | C.O. | COURT NO. 15 | Order Dtd. 2022-07-27 | | | (Se at No-3) |
| 12 | 57393/2022 | 30.07.2022 | WPC (OAS) - 35/2015 | SANGRAM DAS | C.O. | COURT NO. 15 | Order Dtd. 2022-07-28 | | | (Se at No-3) |

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| 123 | 57394/2022 | 30.07.2022 | WP (C) - 6879/2022 | M. M. NAYAK | C.O. | COURT NO. 3 | Order Dtd. 2022-07-28 | | WRIT BRANCH (DIVISION BENCH) | (Seat No-124) |
| 124 | 57395/2022 | 30.07.2022 | WPC (OAC) - 1051/2016 | SURENDRA KU. GARTIA | C.O. | COURT NO. 15 | Order Dtd. 2022-07-28 | | | (Seat No-124) |
| 125 | 57396/2022 | 30.07.2022 | WP (C) - 381/2018 | B. R. MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-27 | | | (Seat No-124) |
| 126 | 57397/2022 | 30.07.2022 | WPC (OAC) - 742/2016 | A.K. PANDA | C.O. | COURT NO. 15 | Order Dtd. 2022-07-28 | | | (Seat No-124) |
| 127 | 57398/2022 | 30.07.2022 | WP (C) - 27801/2019 | R. K. DAS | C.O. | COURT NO. 9 | Order Dtd. 2022-07-26 | | | (Seat No-124) |
| 128 | 57399/2022 | 30.07.2022 | WPC (OAC) - 811/2016 | P.K. PATRI | C.O. | COURT NO. 15 | Order Dtd. 2022-07-28 | | | (Seat No-124) |
| 129 | 57400/2022 | 30.07.2022 | WP (C) - 27801/2019 | T. K. CHOUDHURY | C.O. | COURT NO. 9 | Order Dtd. 2022-07-26 | | | (Seat No-124) |
| 130 | 57401/2022 | 30.07.2022 | WP (C) - 3048/2021 | M.K. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2022-07-28 | | | (Seat No-124) |
| 131 | 57402/2022 | 30.07.2022 | WP (C) - 27808/2020 | T. K. CHOUDHURY | C.O. | COURT NO. 8 | Order Dtd. 2022-07-26 | | WRIT BRANCH-5 | (Seat No-22) |
| 132 | 57403/2022 | 30.07.2022 | WP (C) - 18557/2022 | S.K. ACHARYA | C.O. | COURT NO. 15 | Order Dtd. 2022-07-28 | | | (Seat No-22) |
| 133 | 57404/2022 | 30.07.2022 | WP (C) - 23333/2 | T. K. CHOUDHURY | C.O. | COURT NO. 3 | Order Dtd. 2022-07-26 | | | (Seat) |

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| 13 | 57405/2022 | 30.07.2022 | WP (C) - 23333/2020 | K. C. LENKA | C.O. | COURT NO. 3 | Order Dtd. 2022-07-26 | | | (Se at No-22) |
| 13 | 57406/2022 | 30.07.2022 | WP (C) - 18813/2022 | B. CH. PANDA | C.O. | COURT NO. 15 | Order Dtd. 2022-07-28 | | | (Se at No-22) |
| 13 | 57407/2022 | 30.07.2022 | CONTC-3249/2020 | SIBA PRASAD SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-19 | | | (Se at No-22) |
| 13 | 57408/2022 | 30.07.2022 | CONTC-3251/2020 | SIBA PRASAD SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-19 | | | (Se at No-22) |
| 13 | 57409/2022 | 30.07.2022 | WP (C) - 18237/2022 | S.K. SINGH | C.O. | COURT NO. 15 | Order Dtd. 2022-07-27 | | | (Se at No-22) |
| 13 | 57410/2022 | 30.07.2022 | CONTC-3253/2020 | SIBA PRASAD SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-19 | | | (Se at No-22) |
| 14 | 57411/2022 | 30.07.2022 | WP (C) - 17479/2022 | T. SWAIN | C.O. | COURT NO. 15 | Order Dtd. 2022-07-28 | | | (Se at No-22) |
| 14 | 57412/2022 | 30.07.2022 | CONTC-3254/2020 | SIBA PRASAD SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-19 | | | (Se at No-22) |
| 14 | 57413/2022 | 30.07.2022 | WP (C) - 18601/2022 | SUBAS SAMAL | C.O. | COURT NO. 15 | Order Dtd. 2022-07-28 | | | (Se at No-22) |
| 14 | 57414/2022 | 30.07.2022 | CONTC-3255/2020 | SIBA PRASAD SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-19 | | | (Se at No-22) |
| 14 | 57415/2022 | 30.07.2022 | CONTC-3256/2020 | SIBA PRASAD SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-19 | | | (Se at No-22) |
| 14 | 57416/2022 | 30.07.2022 | WP (C) - 18308/2022 | R.C. MALLICK | C.O. | COURT NO. 15 | Order Dtd. 2022-07-28 | | WRIT BRANC H-1 | (Se at No-4) |
| 14 | 57417/ | 30.07.2022 | CONTC- | SIBA | C.O. | COURT | Order Dtd. | | | (Se |

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| 6 | 2022 | 22 | 3257/20 20 | PRASAD SAHOO | | NO. 3 OLD | 2022-07-19 | | | at No- 4) |
| 14 7 | 57418/ 2022 | 30.07.20 22 | WP (C) - 1869/20 21 | P.C. DAS | C.O. | COURT NO. 22 | Order Dtd. 2022-07-27 | | | (Se at No- 4) |
| 14 8 | 57419/ 2022 | 30.07.20 22 | CONTC- 3258/20 20 | SIBA PRASAD SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-19 | | | (Se at No- 4) |
| 14 9 | 57420/ 2022 | 30.07.20 22 | WP (C) - 18296/2 022 | M.R. PATI | C.O. | COURT NO. 15 | Order Dtd. 2022-07-28 | | | (Se at No- 4) |
| 15 0 | 57421/ 2022 | 30.07.20 22 | WP (C) - 17338/2 022 | SANJAY KUMAR PARIDA | C.O. | COURT NO. 15 | Order Dtd. 2022-07-28 | | | (Se at No- 4) |
| 15 1 | 57422/ 2022 | 30.07.20 22 | CONTC- 3574/20 22 | L.D. PANDA | C.O. | COURT NO. 15 | Order Dtd. 2022-07-28 | | | (Se at No- 4) |
| 15 2 | 57423/ 2022 | 30.07.20 22 | WP (C) - 6299/20 22 | K. MANDAL | C.O. | COURT NO. 3 | Order Dtd. 2022-07-28 | | | (Se at No- 4) |
| 15 3 | 57424/ 2022 | 30.07.20 22 | WP (C) - 657/202 2 | K. MANDAL | C.O. | COURT NO. 3 | Order Dtd. 2022-07-28 | | | (Se at No- 4) |
| 15 4 | 57425/ 2022 | 30.07.20 22 | WP (C) - 657/202 2 | K. SAHOO | C.O. | COURT NO. 3 | Order Dtd. 2022-07-28 | | | (Se at No- 4) |
| 15 5 | 57426/ 2022 | 30.07.20 22 | ABLAPL- 8414/20 22 | A.K.SAA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No- 4) |
| 15 6 | 57427/ 2022 | 30.07.20 22 | ABLAPL- 8415/20 22 | R.SETHI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | CRIMI NAL MISC- 3 | (Se at No- 18) |
| 15 7 | 57428/ 2022 | 30.07.20 22 | ELPET- 6/2019 | R.K.BARI K | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Se at No- 18) |
| 15 8 | 57429/ 2022 | 30.07.20 22 | ELPET- 6/2019 | M.D.BISW AL | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Se at No- 18) |

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| 15 | 57430/2022 | 30.07.2022 | CRLMC-430/2019 | S N RATH | GENERAL | | Order Dtd. 2019-07-22 | | CRIMINAL MISC-3 | (Seat No-18) |
| 16 | 57431/2022 | 30.07.2022 | ELPET-6/2019 | M.D.BISWAL | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Seat No-18) |
| 16 | 57432/2022 | 30.07.2022 | ABLAPL-8419/2022 | L.ACHARI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Seat No-18) |
| 16 | 57433/2022 | 30.07.2022 | ABLAPL-13285/2021 | GANESH SAHOO | GENERAL | | Order Dtd. 2022-05-18 | | | (Seat No-18) |
| 16 | 57434/2022 | 30.07.2022 | ELPET-6/2019 | M.D.BISWAL | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Seat No-18) |
| 16 | 57435/2022 | 30.07.2022 | WP (C) - 9565/2016 | T.K. CHOUDHURY | GENERAL | | Order Dtd. 2022-07-18 | | | (Seat No-18) |
| 16 | 57436/2022 | 30.07.2022 | ABLAPL-8474/2022 | R.SETHI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Seat No-18) |
| 16 | 57437/2022 | 30.07.2022 | ELPET-6/2019 | M.D.BISWAL | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-15 | | | (Seat No-18) |
| 16 | 57438/2022 | 30.07.2022 | ABLAPL-8475/2022 | P.K.MOHAPATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Seat No-18) |
| 16 | 57439/2022 | 30.07.2022 | WP (C) - 4602/2016 | B.SINGH | C.O. | COURT NO. 22 | Order Dtd. 2022-07-25 | | | (Seat No-18) |
| 16 | 57440/2022 | 30.07.2022 | CRLMC-971/2021 | S K BEHERA | GENERAL | | Order Dtd. 2022-05-11 | | | (Seat No-18) |
| 17 | 57441/2022 | 30.07.2022 | BLAPL-7327/2019 | R K MAHABHOI | GENERAL | | Order Dtd. 2022-07-08 | | | (Seat No-18) |
| 17 | 57442/2022 | 30.07.2022 | OJC-9810/1997 | PRAHALLA D BISWAL | GENERAL | | Order Dtd. 2016-09-09 Petition | | WRIT BRANCH-2 | (Seat No-18) |

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| | | | | | | | With Annexures , | | | 8) |
| 17 | 57443/2022 | 30.07.2022 | ABLAPL-8397/2022 | B.R.SENA PATI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-8) |
| 17 | 57444/2022 | 30.07.2022 | WP (C) - 8689/2006 | P K PATRA | GENERAL | | Entire OrderPetition With Annexures , | | WRIT BRANCH-6 | (Se at No-36) |
| 17 | 57445/2022 | 30.07.2022 | WP (C) - 18095/2011 | P C DAS | GENERAL | | | | WRIT BRANCH-9 | (Se at No-52) |
| 17 | 57446/2022 | 30.07.2022 | ABLAPL-8380/2022 | T.R.DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-52) |
| 17 | 57447/2022 | 30.07.2022 | ABLAPL-8381/2022 | T.R.DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-52) |
| 17 | 57448/2022 | 30.07.2022 | ABLAPL-8383/2022 | S.K.SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-52) |
| 17 | 57449/2022 | 30.07.2022 | ABLAPL-7284/2022 | L. D. SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-52) |
| 17 | 57450/2022 | 30.07.2022 | ABLAPL-8379/2022 | R.DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-52) |
| 18 | 57451/2022 | 30.07.2022 | WP (C) - 22154/2021 | DEBENDRA BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2021-08-09 | | | (Se at No-52) |
| 18 | 57452/2022 | 30.07.2022 | WP (C) - 30981/2021 | DEBENDRA BEHERA | GENERAL | | Order Dtd. 2021-10-08 | | | (Se at No-52) |
| 18 | 57453/2022 | 30.07.2022 | WP (C) - 17725/2021 | DEBENDRA BEHERA | GENERAL | | Order Dtd. 2021-10-04 | | | (Se at No-52) |
| 18 | 57454/2022 | 30.07.2022 | WP (C) - 21776/2021 | DEBENDRA BEHERA | GENERAL | | Order Dtd. 2021-08-09 | | | (Se at No-52) |
| 18 | 57455/2022 | 30.07.2022 | WP (C) - | DEBENDRA | GENERAL | | Order Dtd. | | | (Se |

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| 4 | 2022 | 22 | 21828/2021 | BEHERA | RAL | | 2021-08-09 | | | at No-52) |
| 185 | 57456/2022 | 30.07.2022 | ABLAPL-8378/2022 | T.R.DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-52) |
| 186 | 57457/2022 | 30.07.2022 | WP (C) - 21650/2021 | DEBENDRA BEHERA | GENERAL | | Order Dtd. 2021-07-30 | | | (Se at No-52) |
| 187 | 57458/2022 | 30.07.2022 | ABLAPL-8373/2022 | S.J.MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-52) |
| 188 | 57459/2022 | 30.07.2022 | ABLAPL-8372/2022 | G.SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-52) |
| 189 | 57460/2022 | 30.07.2022 | ABLAPL-8368/2022 | G.JAYASINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | CRIMINAL MISC-1 | (Se at No-2) |
| 190 | 57461/2022 | 30.07.2022 | ABLAPL-8218/2022 | A.K.PARIDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-27 | | | (Se at No-2) |
| 191 | 57462/2022 | 30.07.2022 | ABLAPL-8432/2022 | A.K.MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | CRIMINAL MISC-3 | (Se at No-18) |
| 192 | 57463/2022 | 30.07.2022 | ABLAPL-8470/2022 | H.K.BHOL | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | CRIMINAL MISC-3 | (Se at No-18) |
| 193 | 57464/2022 | 30.07.2022 | ABLAPL-8469/2022 | M.K.MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | CRIMINAL MISC-3 | (Se at No-18) |
| 194 | 57465/2022 | 30.07.2022 | ABLAPL-8472/2022 | B.K.DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | CRIMINAL MISC-3 | (Se at No-18) |
| 195 | 57466/2022 | 30.07.2022 | ABLAPL-8492/2022 | A.S.PAUL | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-18) |
| 196 | 57467/2022 | 30.07.2022 | ABLAPL-8490/2022 | M.K.PANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-18) |

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| 19 | 57468/2022 | 30.07.2022 | ABLAPL-8494/2022 | S.K.BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | CRIMINAL MISC-3 | (Se at No-18) |
| 19 | 57469/2022 | 30.07.2022 | ABLAPL-8460/2022 | D.K.NAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-18) |
| 19 | 57470/2022 | 30.07.2022 | ABLAPL-8464/2022 | J.P.KAR | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-18) |
| 20 | 57471/2022 | 30.07.2022 | ABLAPL-8465/2022 | A.K.PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-18) |
| 20 | 57472/2022 | 30.07.2022 | ABLAPL-8486/2022 | P.K.DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-18) |
| 20 | 57473/2022 | 30.07.2022 | ABLAPL-8483/2022 | A.S.PAUL | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-18) |
| 20 | 57474/2022 | 30.07.2022 | ABLAPL-8482/2022 | S.K.DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-18) |
| 20 | 57475/2022 | 30.07.2022 | ABLAPL-8481/2022 | P.K.MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-18) |
| 20 | 57476/2022 | 30.07.2022 | ABLAPL-8031/2022 | A MOHANTY | GENERAL | | Order Dtd. 2022-07-25 | | | (Se at No-18) |
| 20 | 57477/2022 | 30.07.2022 | ABLAPL-8481/2022 | D.K.MOHARANA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-18) |
| 20 | 57478/2022 | 30.07.2022 | TRP (C) - 223/2022 | R K DASH | GENERAL | | Order Dtd. 2022-07-05 | | | (Se at No-18) |
| 20 | 57479/2022 | 30.07.2022 | ABLAPL-8480/2022 | B.SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-18) |
| 20 | 57480/2022 | 30.07.2022 | ABLAPL-7179/2022 | J.MOHAPATRA | GENERAL | | Order Dtd. 2022-07-19 | | | (Se at No-18) |

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| 210 | 57481/2022 | 30.07.2022 | ABLAPL-8478/2022 | P.K.MOHA PATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-18) |
| 211 | 57482/2022 | 30.07.2022 | ABLAPL-13514/2021 | J.MOHAPATRA | GENERAL | | Order Dtd. 2021-11-18 | | | (Se at No-18) |
| 212 | 57483/2022 | 30.07.2022 | RSA-357/2017 | J PRADHAN | GENERAL | | Order Dtd. 2022-04-04 | | SECOND APPEAL | (Se at No-3) |
| 213 | 57484/2022 | 30.07.2022 | ABLAPL-8473/2022 | S.C.SUNDRAMARA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-3) |
| 214 | 57485/2022 | 30.07.2022 | ABLAPL-8418/2022 | B.SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-3) |
| 215 | 57486/2022 | 30.07.2022 | WP (C) - 660/2021 | SUVENDU BARIK | GENERAL | | Order Dtd. 2022-07-04 | | | (Se at No-3) |
| 216 | 57487/2022 | 30.07.2022 | ABLAPL-8408/2022 | B.SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-3) |
| 217 | 57488/2022 | 30.07.2022 | ABLAPL-8407/2022 | B.SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-3) |
| 218 | 57489/2022 | 30.07.2022 | CRLMC-2549/2021 | SAMIR BARIK | GENERAL | | Order Dtd. 2022-03-09 | 6/4/22 | CRMINAL MISC-2 | (Se at No-15) |
| 219 | 57490/2022 | 30.07.2022 | ABLAPL-703/2022 | P.BASTIA | C.O. | COURT NO. 1 | Order Dtd. 2022-07-28 | | | (Se at No-15) |
| 220 | 57491/2022 | 30.07.2022 | ARBP-61/2005 | K C SWAIN | GENERAL | | Order Dtd. 2013-07-19 | | M.J.C. | (Se at No-1) |
| 221 | 57492/2022 | 30.07.2022 | ABLAPL-697/2022 | N.HARICHANDAN | C.O. | COURT NO. 1 | Order Dtd. 2022-07-28 | | | (Se at No-1) |
| 222 | 57493/2022 | 30.07.2022 | ABLAPL-696/2022 | N.HARICHANDAN | C.O. | COURT NO. 1 | Order Dtd. 2022-07-28 | | | (Se at No-1) |

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| | | | 2 | | | | | | | No-1) |
| 22 | 57494/2022 | 30.07.2022 | ARBP-61/2005 | K C SWAIN | GENERAL | | Judgement Dtd. 2007-04-26 | | M.J.C | (Seat No-1) |
| 22 | 57495/2022 | 30.07.2022 | ABLAPL-695/2022 | B.K.PANDA | C.O. | COURT NO. 1 | Order Dtd. 2022-07-28 | | | (Seat No-1) |
| 22 | 57496/2022 | 30.07.2022 | BLAPL-4740/2021 | P C MISHRA | GENERAL | | Order Dtd. 2022-06-21 | | | (Seat No-1) |
| 22 | 57497/2022 | 30.07.2022 | ABLAPL-686/2022 | A.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2022-07-28 | | | (Seat No-1) |
| 22 | 57498/2022 | 30.07.2022 | ABLAPL-686/2022 | M.K.PANI | C.O. | COURT NO. 1 | Order Dtd. 2022-07-28 | | | (Seat No-1) |
| 22 | 57499/2022 | 30.07.2022 | BLAPL-4741/2021 | P C MISHRA | GENERAL | | Order Dtd. 2022-06-21 | | | (Seat No-1) |
| 22 | 57500/2022 | 30.07.2022 | WP (C) - 15566/2019 | K C SWAIN | GENERAL | | Order Dtd. 2022-07-06 | | | (Seat No-1) |
| 23 | 57501/2022 | 30.07.2022 | ABLAPL-4405/2021 | P.K.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Seat No-1) |
| 23 | 57502/2022 | 30.07.2022 | ABLAPL-4236/2021 | A.T.NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Seat No-1) |
| 23 | 57503/2022 | 30.07.2022 | ABLAPL-3277/2021 | N.SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Seat No-1) |
| 23 | 57504/2022 | 30.07.2022 | ABLAPL-3203/2021 | P.R.SWAIN | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Seat No-1) |
| 23 | 57505/2022 | 30.07.2022 | ABLAPL-1164/2021 | S.DASH | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Seat No-1) |
| 23 | 57506/ | 30.07.2022 | ABLAPL- | J.PRADHA | C.O. | COURT | Order Dtd. | | | (Se |

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| 5 | 2022 | 22 | 6224/2020 | N | | NO. 25 | 2022-07-29 | | | at No-1) |
| 236 | 57507/2022 | 30.07.2022 | ABLAPL-3664/2020 | P.BASTIA | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Se at No-1) |
| 237 | 57508/2022 | 30.07.2022 | ABLAPL-15158/2019 | K.NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Se at No-1) |
| 238 | 57509/2022 | 30.07.2022 | ABLAPL-12746/2019 | P.R.SWAIN | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Se at No-1) |
| 239 | 57510/2022 | 30.07.2022 | ABLAPL-16179/2018 | S.K.DASH | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | CRIMINAL MISC-1 | (Se at No-8) |
| 240 | 57511/2022 | 30.07.2022 | ABLAPL-4569/2022 | B.BEHERA | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Se at No-8) |
| 241 | 57512/2022 | 30.07.2022 | ABLAPL-3760/2022 | P.K.BEHERA | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Se at No-8) |
| 242 | 57513/2022 | 30.07.2022 | ABLAPL-3739/2022 | B.B.ROUTRAY | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Se at No-8) |
| 243 | 57514/2022 | 30.07.2022 | ABLAPL-3773/2022 | P.P.PARIDA | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Se at No-8) |
| 244 | 57515/2022 | 30.07.2022 | BLAPL-9976/2021 | B.SINGH | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Se at No-8) |
| 245 | 57516/2022 | 30.07.2022 | BLAPL-5511/2021 | P.K.JENA | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Se at No-8) |
| 246 | 57517/2022 | 30.07.2022 | ABLAPL-4420/2021 | D.SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No-8) |
| 247 | 57518/2022 | 30.07.2022 | WP (C) - 18985/2022 | P. R. SWAIN | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Se at No-8) |

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| 24 | 57519/2022 | 30.07.2022 | ABLAPL-6135/2021 | G. JAYASINGH | C.O. | COURT NO. 17 | Order Dtd. 2022-07-29 | | | (Se at No-8) |
| 24 | 57520/2022 | 30.07.2022 | ABLAPL-4418/2022 | B.SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-29 | | | (Se at No-8) |
| 25 | 57521/2022 | 30.07.2022 | ABLAPL-6141/2021 | A. KALASH | C.O. | COURT NO. 17 | Order Dtd. 2022-07-29 | | | (Se at No-8) |
| 25 | 57522/2022 | 30.07.2022 | ABLAPL-4416/2021 | M.NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No-8) |
| 25 | 57523/2022 | 30.07.2022 | RSA-192/2008 | SUDHIR RANJAN PRADHAN | GENERAL | | Order Dtd. 2019-10-23 | 25-9-2019 | SECOND APPEAL | (Se at No-3) |
| 25 | 57524/2022 | 30.07.2022 | ABLAPL-4411/2021 | S.K.BHAN JADEO | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No-3) |
| 25 | 57525/2022 | 30.07.2022 | ABLAPL-6148/2021 | NIRANJAN SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2022-07-29 | | | (Se at No-3) |
| 25 | 57526/2022 | 30.07.2022 | ABLAPL-6173/2021 | MANAS RANJAN SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2022-07-29 | | | (Se at No-3) |
| 25 | 57527/2022 | 30.07.2022 | ABLAPL-4410/2021 | G. JAYASINGH | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No-3) |
| 25 | 57528/2022 | 30.07.2022 | ABLAPL-6180/2021 | MANAS RANJAN SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Se at No-3) |
| 25 | 57529/2022 | 30.07.2022 | ABLAPL-4421/2021 | M.N.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No-3) |
| 25 | 57530/2022 | 30.07.2022 | ABLAPL-6200/2021 | SARAT DASH | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Se at No-3) |
| 26 | 57531/2022 | 30.07.2022 | ABLAPL-6301/2021 | H. K. MALLICK | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Se at No-3) |

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| 26 1 | 57532/ 2022 | 30.07.20 22 | ABLAPL- 4423/20 21 | R.SETHI | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No- 3) |
| 26 2 | 57533/ 2022 | 30.07.20 22 | ABLAPL- 6303/20 21 | H. K. PATRA | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Se at No- 3) |
| 26 3 | 57534/ 2022 | 30.07.20 22 | ABLAPL- 6307/20 21 | KSHITISH | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Se at No- 3) |
| 26 4 | 57535/ 2022 | 30.07.20 22 | ABLAPL- 4426/20 21 | P.K.JENA | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No- 3) |
| 26 5 | 57536/ 2022 | 30.07.20 22 | ABLAPL- 6309/20 21 | KSHITISH | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Se at No- 3) |
| 26 6 | 57537/ 2022 | 30.07.20 22 | ABLAPL- 4431/20 21 | S.N.PATT ANAIK | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No- 3) |
| 26 7 | 57538/ 2022 | 30.07.20 22 | ABLAPL- 6312/20 21 | UNMESH CHANDRA JENA | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Se at No- 3) |
| 26 8 | 57539/ 2022 | 30.07.20 22 | ABLAPL- 6313/20 21 | R. DAS | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Se at No- 3) |
| 26 9 | 57540/ 2022 | 30.07.20 22 | WP (C) - 17584/2 022 | B N SARANGI | GENE RAL | | Order Dtd. 2022-07-20 | | WRIT BRANC H-1 | (Se at No- 3) |
| 27 0 | 57541/ 2022 | 30.07.20 22 | ABLAPL- 4433/20 21 | R.K.BARI K | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No- 3) |
| 27 1 | 57542/ 2022 | 30.07.20 22 | ABLAPL- 6314/20 21 | ASHOK KUMAR SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Se at No- 3) |
| 27 2 | 57543/ 2022 | 30.07.20 22 | ABLAPL- 6330/20 21 | G. N. JEE | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Se at No- 3) |
| 27 3 | 57544/ 2022 | 30.07.20 22 | ABLAPL- 4435/20 | A.BHOI | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at |

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| | | | 21 | | | | | | | No-3) |
| 27 | 57545/2022 | 30.07.2022 | ABLAPL-6330/2021 | PRADEEP KUMAR MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Se at No-3) |
| 27 | 57546/2022 | 30.07.2022 | ABLAPL-4441/2021 | B.SINGH | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No-3) |
| 27 | 57547/2022 | 30.07.2022 | ABLAPL-4442/2021 | D.P.MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No-3) |
| 27 | 57548/2022 | 30.07.2022 | ABLAPL-6332/2021 | PRADEEP KUMAR MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | CRMIN AL MISC-2 | (Se at No-15) |
| 27 | 57549/2022 | 30.07.2022 | ABLAPL-6119/2021 | S.C.SUNDARA | C.O. | COURT NO. 6 | Order Dtd. 2022-07-29 | | | (Se at No-15) |
| 27 | 57550/2022 | 30.07.2022 | ABLAPL-6332/2021 | G. N. JEE | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | CRMIN AL MISC-2 | (Se at No-15) |
| 28 | 57551/2022 | 30.07.2022 | ABLAPL-6120/2021 | S.C.SUNDARA | C.O. | COURT NO. 6 | Order Dtd. 2022-07-29 | | | (Se at No-15) |
| 28 | 57552/2022 | 30.07.2022 | ABLAPL-6352/2021 | A. K. ROUL | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Se at No-15) |
| 28 | 57553/2022 | 30.07.2022 | ABLAPL-6346/2021 | BALARAM SINGH | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Se at No-15) |
| 28 | 57554/2022 | 30.07.2022 | WP (C) - 18627/2022 | S.MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Se at No-15) |
| 28 | 57555/2022 | 30.07.2022 | ABLAPL-6336/2021 | ASHUTOSH MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-29 | | | (Se at No-15) |
| 28 | 57556/2022 | 30.07.2022 | BLAPL-6047/2022 | M. K. SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-15) |
| 28 | 57557/ | 30.07.2022 | WP (C) - | R.K.BARI | C.O. | COURT | Order Dtd. | | WRIT | (Se |

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| 6 | 2022 | 22 | 18864/2022 | K | | NO. 22 | 2022-07-29 | | BRANCH-2 | at No-9) |
| 287 | 57558/2022 | 30.07.2022 | WP (C) - 9331/2008 | M. K. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2022-07-28 | | | (Se at No-9) |
| 288 | 57559/2022 | 30.07.2022 | WP (C) - 18819/2022 | G. JAYASINGH | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Se at No-9) |
| 289 | 57560/2022 | 30.07.2022 | WP (C) - 4082/2018 | ARUN KUMAR JATI | C.O. | COURT NO. 22 | Order Dtd. 2022-07-27 | | | (Se at No-9) |
| 290 | 57561/2022 | 30.07.2022 | WP (C) - 4082/2018 | P. K. PATRA | C.O. | COURT NO. 22 | Order Dtd. 2022-07-27 | | | (Se at No-9) |
| 291 | 57562/2022 | 30.07.2022 | WP (C) - 7774/2016 | D. RAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | WRIT BRANCH-6 | (Se at No-35) |
| 292 | 57563/2022 | 30.07.2022 | WP (C) - 18802/2022 | M. BARAL | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Se at No-35) |
| 293 | 57564/2022 | 30.07.2022 | BLAPL-6566/2022 | GAGAN ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-35) |
| 294 | 57565/2022 | 30.07.2022 | BLAPL-6559/2022 | T. R. DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-35) |
| 295 | 57566/2022 | 30.07.2022 | WP (C) - 18962/2022 | M. PAGAL | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Se at No-35) |
| 296 | 57567/2022 | 30.07.2022 | BLAPL-6558/2022 | PRASANJIT BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-35) |
| 297 | 57568/2022 | 30.07.2022 | BLAPL-6554/2022 | S. K. SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-35) |
| 298 | 57569/2022 | 30.07.2022 | BLAPL-6541/2022 | ASHOK KUMAR ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-35) |

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| 29 | 57570/2022 | 30.07.2022 | BLAPL-6539/2022 | ASWINI KUMAR MISHRA (3) | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-35) |
| 30 | 57571/2022 | 30.07.2022 | BLAPL-6538/2022 | ASWINI KUMAR MISHRA (3) | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-35) |
| 30 | 57572/2022 | 30.07.2022 | BLAPL-6519/2022 | MANOJ KUMAR PANI | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-35) |
| 30 | 57573/2022 | 30.07.2022 | WP (C) - 18605/2022 | A.N.LENKA | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Se at No-35) |
| 30 | 57574/2022 | 30.07.2022 | WP (C) - 18590/2022 | S.K.BISWAL | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Se at No-35) |
| 30 | 57575/2022 | 30.07.2022 | WP (C) - 18708/2022 | L.C.BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Se at No-35) |
| 30 | 57576/2022 | 30.07.2022 | WP (C) - 18710/2022 | L.C.BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Se at No-35) |
| 30 | 57577/2022 | 30.07.2022 | BLAPL-5916/2022 | A.K.RANA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-27 | | CRIMINAL MISC-1 | (Se at No-2) |
| 30 | 57578/2022 | 30.07.2022 | BLAPL-6518/2022 | S.DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-2) |
| 30 | 57579/2022 | 30.07.2022 | BLAPL-6517/2022 | T.SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-2) |
| 30 | 57580/2022 | 30.07.2022 | BLAPL-6508/2022 | S.K.MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-2) |
| 31 | 57581/2022 | 30.07.2022 | BLAPL-6501/2022 | D.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-2) |
| 31 | 57582/2022 | 30.07.2022 | BLAPL-6495/2022 | P.K.DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-2) |

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| 31 2 | 57583/ 2022 | 30.07.20 22 | BLAPL- 6485/20 22 | M.DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-27 | | | (Se at No- 2) |
| 31 3 | 57584/ 2022 | 30.07.20 22 | BLAPL- 619/202 2 | M. R. ROUTRAY | C.O. | COURT NO. 6 | Order Dtd. 2022-07-28 | | CRIMI NAL MISC- 3 | (Se at No- 3) |
| 31 4 | 57585/ 2022 | 30.07.20 22 | BLAPL- 523/202 2 | GANESH SAHOO | C.O. | COURT NO. 6 | Order Dtd. 2022-07-29 | | CRIMI NAL MISC- 1 | (Se at No- 2) |
| 31 5 | 57586/ 2022 | 30.07.20 22 | CONTC- 3481/20 22 | PRATAP KUMAR BARIK | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Se at No- 2) |
| 31 6 | 57587/ 2022 | 30.07.20 22 | CONTC- 5793/20 21 | B. K. PATI | C.O. | COURT NO. 24 | Order Dtd. 2022-07-29 | | | (Se at No- 2) |
| 31 7 | 57588/ 2022 | 30.07.20 22 | BLAPL- 9386/20 21 | BALARAM SINGH | C.O. | COURT NO. 11 | Order Dtd. 2022-07-28 | | | (Se at No- 2) |
| 31 8 | 57589/ 2022 | 30.07.20 22 | CRLREV- 1045/20 10 | SRINIBAS H MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2022-07-29 | | CRIMI NAL REVIS ION | (Se at No- 3) |
| 31 9 | 57590/ 2022 | 30.07.20 22 | CRLREV- 148/200 9 | BIJAY KUMAR DALAI | C.O. | COURT NO. 11 | Order Dtd. 2022-07-29 | | CRIMI NAL REVIS ION | (Se at No- 4) |
| 32 0 | 57591/ 2022 | 30.07.20 22 | WP (C) - 5775/20 22 | R. K. SAHU | C.O. | COURT NO. 9 | Order Dtd. 2022-07-29 | | | (Se at No- 4) |
| 32 1 | 57592/ 2022 | 30.07.20 22 | WP (C) - 18754/2 022 | PRASANJI T BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2022-09-02 | | WRIT BRANC H-1 | (Se at No- 30) |
| 32 2 | 57593/ 2022 | 30.07.20 22 | WP (C) - 18490/2 022 | P. K. DASH | C.O. | COURT NO. 11 | Order Dtd. 2022-09-02 | | WRIT BRANC H-2 | (Se at No- 8) |
| 32 3 | 57594/ 2022 | 30.07.20 22 | WP (C) - 18454/2 022 | D. BISWAL | C.O. | COURT NO. 11 | Order Dtd. 2022-07-29 | | | (Se at No- 8) |
| 32 4 | 57595/ 2022 | 30.07.20 22 | WP (C) - 18785/2 | JYOTI PRAKASH | C.O. | COURT NO. | Order Dtd. 2022-07-29 | | | (Se at |

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| | | | 022 | KAR | | 22 | | | | No-8) |
| 32 | 57596/2022 | 30.07.2022 | WP (C) - 17959/2022 | RAMAKANTA SARANGI | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | WRIT BRANCH-5 | (Seat No-21) |
| 32 | 57597/2022 | 30.07.2022 | WP (C) - 17202/2022 | SANJIT KUMAR DAS | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Seat No-21) |
| 32 | 57598/2022 | 30.07.2022 | WP (C) - 17205/2022 | PRADIPTA KUMAR MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | WRIT BRANCH-4 | (Seat No-17) |
| 32 | 57599/2022 | 30.07.2022 | WP (C) - 15730/2022 | MANASI DAS | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Seat No-17) |
| 32 | 57600/2022 | 30.07.2022 | WP (C) - 14986/2022 | BHARAT BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2022-08-23 | | WRIT BRANCH-7 | (Seat No-18) |
| 33 | 57601/2022 | 30.07.2022 | WP (C) - 12554/2022 | P. K. JENA | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | WRIT BRANCH-1 | (Seat No-1) |
| 33 | 57602/2022 | 30.07.2022 | WP (C) - 11044/2022 | K. C. PANDA | C.O. | COURT NO. 22 | Order Dtd. 2022-05-10 | | | (Seat No-1) |
| 33 | 57603/2022 | 30.07.2022 | WP (C) - 21282/2013 | K. N. SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Seat No-1) |
| 33 | 57604/2022 | 30.07.2022 | WP (C) - 18039/2022 | PRATAP KUMAR BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2022-09-02 | | WRIT BRANCH-6 | (Seat No-35) |
| 33 | 57605/2022 | 30.07.2022 | WP (C) - 17684/2022 | SHARMISTA SAMAL | C.O. | COURT NO. 6 | Order Dtd. 2022-09-06 | | WRIT BRANCH-2 | (Seat No-7) |
| 33 | 57606/2022 | 30.07.2022 | WP (C) - 17996/2022 | D. BISWAL | C.O. | COURT NO. 6 | Order Dtd. 2022-08-29 | | WRIT BRANCH-5 | (Seat No-21) |
| 33 | 57607/2022 | 30.07.2022 | WP (C) - 16811/2022 | SESHADEV BISWAL | C.O. | COURT NO. 6 | Order Dtd. 2022-07-18 | | | (Seat No-21) |
| 33 | 57608/ | 30.07.2022 | WP (C) - | GANESH | C.O. | COURT | Order Dtd. | | WRIT | (Se |

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| 7 | 2022 | 22 | 17047/2022 | CHANDRA JENA | | NO. 6 | 2022-07-28 | | BRANCH-2 | at No-6) |
| 338 | 57609/2022 | 30.07.2022 | WP (C) - 17133/2022 | R. R. DAS | C.O. | COURT NO. 6 | Order Dtd. 2022-07-28 | | WRIT BRANCH-3 | (Se at No-28) |
| 339 | 57610/2022 | 30.07.2022 | BLAPL-6459/2022 | J. BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-27 | | | (Se at No-28) |
| 340 | 57611/2022 | 30.07.2022 | BLAPL-6402/2022 | P. K. PRADHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-27 | | | (Se at No-28) |
| 341 | 57612/2022 | 30.07.2022 | BLAPL-6002/2022 | B. SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-28 | | | (Se at No-28) |
| 342 | 57613/2022 | 30.07.2022 | BLAPL-5449/2022 | H. JENA | C.O. | COURT NO. 11 | Order Dtd. 2022-07-27 | | | (Se at No-28) |
| 343 | 57614/2022 | 30.07.2022 | BLAPL-4785/2022 | A. T. NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2022-07-27 | | | (Se at No-28) |
| 344 | 57615/2022 | 30.07.2022 | BLAPL-4748/2022 | T. R. DAS | C.O. | COURT NO. 11 | Order Dtd. 2022-07-28 | | | (Se at No-28) |
| 345 | 57616/2022 | 30.07.2022 | BLAPL-4113/2022 | B. SINGH | C.O. | COURT NO. 11 | Order Dtd. 2022-07-28 | | | (Se at No-28) |
| 346 | 57617/2022 | 30.07.2022 | BLAPL-4093/2022 | M. DAS | C.O. | COURT NO. 11 | Order Dtd. 2022-07-28 | | | (Se at No-28) |
| 347 | 57618/2022 | 30.07.2022 | BLAPL-3523/2022 | R. SETHI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-28) |
| 348 | 57619/2022 | 30.07.2022 | BLAPL-3179/2022 | R. K. MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2022-07-27 | | | (Se at No-28) |
| 349 | 57620/2022 | 30.07.2022 | BLAPL-3166/2022 | J. BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2022-07-28 | | | (Se at No-28) |

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| 35 | 57621/2022 | 30.07.2022 | BLAPL-3046/2022 | S.DAS | C.O. | COURT NO. 11 | Order Dtd. 2022-07-27 | | | (Se at No-28) |
| 35 | 57622/2022 | 30.07.2022 | WP (C) - 18091/2022 | S.MOHARANA | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | WRIT BRANCH-6 | (Se at No-35) |
| 35 | 57623/2022 | 30.07.2022 | WP (C) - 19007/2022 | S.C.DAS | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Se at No-35) |
| 35 | 57624/2022 | 30.07.2022 | WP (C) - 19009/2022 | S.C.DAS | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Se at No-35) |
| 35 | 57625/2022 | 30.07.2022 | ABLAPL-8425/2022 | SURENDRA DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-35) |
| 35 | 57626/2022 | 30.07.2022 | ABLAPL-8670/2022 | M. R. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-29 | | | (Se at No-35) |
| 35 | 57627/2022 | 30.07.2022 | ABLAPL-7557/2022 | R. K. SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-21 | | | (Se at No-35) |
| 35 | 57628/2022 | 30.07.2022 | ABLAPL-8216/2022 | S. BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 | | | (Se at No-35) |
| 35 | 57629/2022 | 30.07.2022 | ABLAPL-3476/2022 | BINAYA BHUSHAN ROUSTRAY | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-27 | | | (Se at No-35) |
| 35 | 57630/2022 | 30.07.2022 | WP (C) - 16921/2022 | S.K.ACHARYA | C.O. | COURT NO. 15 | Order Dtd. 2022-07-29 | | | (Se at No-35) |
| 36 | 57631/2022 | 30.07.2022 | ABLAPL-8626/2022 | BINDU SAGAR SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-29 | | CRMINAL MISC-2 | (Se at No-17) |
| 36 | 57632/2022 | 30.07.2022 | BLAPL-6306/2022 | M.N.MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-26 | | | (Se at No-17) |
| 36 | 57633/2022 | 30.07.2022 | ABLAPL-6960/2022 | BALARAM SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-22 | | | (Se at No- |

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| 363 | 57634/2022 | 30.07.2022 | WP (C) - 2655/2022 | TAPAN NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Se at No-17) |
| 364 | 57635/2022 | 30.07.2022 | WP (C) - 18324/2022 | B.S.PRADHAN | C.O. | COURT NO. 22 | Order Dtd. 2022-07-29 | | | (Se at No-17) |
| 365 | 57636/2022 | 30.07.2022 | WP (C) - 2655/2022 | A. K. MISHRA | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Se at No-17) |
| 366 | 57637/2022 | 30.07.2022 | ABLAPL-8275/2022 | NITYANANDA MOHAPATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-27 | | | (Se at No-17) |
| 367 | 57638/2022 | 30.07.2022 | WP (C) - 9496/2022 | SARATHI JYOTI MOHANTY | C.O. | COURT NO. 15 | Order Dtd. 2022-07-28 | | WRIT BRANCH (DIVISION BENCH -1) | (Se at No-102) |
| 368 | 57639/2022 | 30.07.2022 | WP (C) - 17103/2022 | D NAYAK | GENERAL | | Order Dtd. 2022-07-22 | | | (Se at No-102) |
| 369 | 57640/2022 | 30.07.2022 | CMP-631/2022 | S C DASH | GENERAL | | Order Dtd. 2022-07-25 | | | (Se at No-102) |
| 370 | 57641/2022 | 30.07.2022 | CMP-373/2022 | M BANERJEE | GENERAL | | Order Dtd. 2022-07-15 | | | (Se at No-102) |
| 371 | 57642/2022 | 30.07.2022 | BLAPL-1310/2022 | P.K.MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2022-07-26 | | | (Se at No-102) |
| 372 | 57643/2022 | 30.07.2022 | CRLMC-1400/2021 | B S SWAIN | GENERAL | | Order Dtd. 2022-03-14 | | | (Se at No-102) |
| 373 | 57644/2022 | 30.07.2022 | CRLMC-1968/2022 | GANESH SAHOO | GENERAL | | Order Dtd. 2022-07-19 | | | (Se at No- |

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| | | | | | | | | | | 102) |
| 37 | 57645/2022 | 30.07.2022 | CRLMC-1834/2022 | GANESH SAHOO | GENERAL | | Order Dtd. 2022-07-13 | | | (Seat No-102) |
| 37 | 57646/2022 | 30.07.2022 | WP (C) - 17646/2022 | K. C. PANDA | C.O. | COURT NO. 22 | Order Dtd. 2022-08-22 | | WRIT BRANCH-2 | (Seat No-7) |
| 37 | 57647/2022 | 30.07.2022 | WP (C) - 17076/2022 | R. B. DAS | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Seat No-7) |
| 37 | 57648/2022 | 30.07.2022 | WP (C) - 16391/2022 | M NAYAK | GENERAL | | Order Dtd. 2022-07-08 | | | (Seat No-7) |
| 37 | 57649/2022 | 30.07.2022 | WP (C) - 17076/2022 | BALARAM SINGH | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Seat No-7) |
| 37 | 57650/2022 | 30.07.2022 | WP (C) - 18636/2022 | N. SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | WRIT BRANCH-8 | (Seat No-40) |
| 38 | 57651/2022 | 30.07.2022 | WP (C) - 22607/2018 | P K NAYAK | GENERAL | | Order Dtd. 2022-07-25 | | WRIT BRANCH-8 | (Seat No-42) |
| 38 | 57652/2022 | 30.07.2022 | WP (C) - 18636/2022 | J. C. BARAL | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | WRIT BRANCH-8 | (Seat No-40) |
| 38 | 57653/2022 | 30.07.2022 | WA-417/2021 | G C BARIK | GENERAL | | Order Dtd. 2022-07-06 | | M. J. C. | (Seat No-1) |
| 38 | 57654/2022 | 30.07.2022 | CRLA-493/2018 | R. K. MALLICK | C.O. | COURT NO. 3 | Order Dtd. 2022-07-26 | | CRIMINAL APPEAL | (Seat No-5) |
| 38 | 57655/2022 | 30.07.2022 | CONTC-4042/2022 | R K SAHOO | GENERAL | | Order Dtd. 2022-07-15 | | | (Seat No-5) |
| 38 | 57656/2022 | 30.07.2022 | WP (C) - 7924/2022 | G. K. NANDA | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Seat No-5) |

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| 38 | 57657/2022 | 30.07.2022 | WP (C) - 31644/2021 | S.S. BISWAL | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Se at No-5) |
| 38 | 57658/2022 | 30.07.2022 | WP (C) - 5274/2022 | DEBENDRA SWAIN | GENERAL | | Order Dtd. 2022-07-19 | | | (Se at No-5) |
| 38 | 57659/2022 | 30.07.2022 | WP (C) - 12088/2022 | NIRANJAN PANDA | C.O. | COURT NO. 24 | Order Dtd. 2022-07-29 | | | (Se at No-5) |
| 38 | 57660/2022 | 30.07.2022 | WP (C) - 6653/2013 | S K BEHERA | GENERAL | | Order Dtd. 2022-07-14 | | | (Se at No-5) |
| 39 | 57661/2022 | 30.07.2022 | ARBA-4/2021 | C. MUKOPADHAYA | C.O. | COURT NO. 24 | Order Dtd. 2022-07-29 | | | (Se at No-5) |
| 39 | 57662/2022 | 30.07.2022 | WP (C) - 15829/2022 | B. LENKA | C.O. | COURT NO. 25 | Order Dtd. 2022-07-27 | | | (Se at No-5) |
| 39 | 57663/2022 | 30.07.2022 | CRLMP-1340/2022 | S K BEHERA | GENERAL | | Order Dtd. 2022-07-26 | | | (Se at No-5) |
| 39 | 57664/2022 | 30.07.2022 | ARBA-6/2003 | B. K. DAS | C.O. | COURT NO. 22 | Order Dtd. 2022-07-28 | | | (Se at No-5) |
| 39 | 57665/2022 | 30.07.2022 | WP (C) - 856/2014 | NANTU DAS | GENERAL | | Order Dtd. 2021-12-08 | | | (Se at No-5) |
| 39 | 57666/2022 | 30.07.2022 | ARBA-7/2014 | A. K. BISOI | C.O. | COURT NO. 22 | Order Dtd. 2022-07-28 | | | (Se at No-5) |
| 39 | 57667/2022 | 30.07.2022 | BLAPL-5840/2022 | NANTU DAS | GENERAL | | Order Dtd. 2022-07-18 | | | (Se at No-5) |
| 39 | 57668/2022 | 30.07.2022 | CRLREV-216/2021 | ROHITA KUMAR MAHABHOI | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No-5) |
| 39 | 57669/2022 | 30.07.2022 | WP (C) - 17317/2022 | ANANT DAS | C.O. | COURT NO. 11 | Order Dtd. 2022-07-28 | | | (Se at No-5) |

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| 39 | 57670/2022 | 30.07.2022 | WP (C) - 1313/2017 | A SIKDAR | GENERAL | | Order Dtd. 2022-07-29 | | | (Se at No-5) |
| 40 | 57671/2022 | 30.07.2022 | BLAPL-2112/2022 | J. PRADHAN | C.O. | COURT NO. 11 | Order Dtd. 2022-07-29 | | | (Se at No-5) |
| 40 | 57672/2022 | 30.07.2022 | BLAPL-1252/2022 | P. K. BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2022-07-29 | | | (Se at No-5) |
| 40 | 57673/2022 | 30.07.2022 | WP (C) - 26988/2017 | A B MALLICK | GENERAL | | Order Dtd. 2022-07-27 | | | (Se at No-5) |
| 40 | 57674/2022 | 30.07.2022 | BLAPL-1759/2022 | R. K. ROUT | C.O. | COURT NO. 11 | Order Dtd. 2022-07-29 | | | (Se at No-5) |
| 40 | 57675/2022 | 30.07.2022 | BLAPL-2618/2022 | NIRANJAN ROUT | C.O. | COURT NO. 11 | Order Dtd. 2022-07-29 | | CRIMINAL MISC-1 | (Se at No-8) |
| 40 | 57676/2022 | 30.07.2022 | BLAPL-11533/2021 | JYOTI RANAJN NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Se at No-8) |
| 40 | 57677/2022 | 30.07.2022 | WP (C) - 12952/2006 | P K MOHARANA | GENERAL | | Order Dtd. 2021-12-13 | | | (Se at No-8) |
| 40 | 57678/2022 | 30.07.2022 | CRLMC-829/2018 | J. R. NAYAK | C.O. | DR (J) | Order Dtd. 2022-07-26 | | | (Se at No-8) |
| 40 | 57679/2022 | 30.07.2022 | CONTC (C PC) - 182/2016 | LAXMIDHAR MOHANTY | GENERAL | | Order Dtd. 2021-12-11 | | | (Se at No-8) |
| 40 | 57680/2022 | 30.07.2022 | CRLMC-2983/2012 | B. R. SENAPATI | C.O. | COURT NO. 15 | Order Dtd. 2022-07-22 | | | (Se at No-8) |
| 41 | 57681/2022 | 30.07.2022 | CRLMC-2983/2012 | B. R. SENAPATI | C.O. | COURT NO. 15 | Order Dtd. 2022-07-22 | | | (Se at No-8) |
| 41 | 57682/2022 | 30.07.2022 | ABLAPL-5988/20 | R. K. BARIK | C.O. | COURT NO. 9 | Order Dtd. 2022-07-27 | | | (Se at |

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| | | | 22 | | | OLD | | | | No-8) |
| 41 | 57683/2022 | 30.07.2022 | ABLAPL-8255/2022 | B. K. PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-28 | | | (Se at No-8) |
| 41 | 57684/2022 | 30.07.2022 | ABLAPL-7909/2022 | R. K. BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-22 | | | (Se at No-8) |
| 41 | 57685/2022 | 30.07.2022 | CMP-1191/2015 | N SAHOO | GENERAL | | Order Dtd. 2015-12-24 | 23/9/15, 28/10/15, 24/11/15 AND 11/12/15 | WRIT BRANCH-5 | (Se at No-21) |
| 41 | 57686/2022 | 30.07.2022 | WP (C) - 18625/2022 | SUBASH CH PANI | C.O. | | Order Dtd. 2022-07-28 | | | (Se at No-21) |
| 41 | 57687/2022 | 30.07.2022 | WP (C) - 18624/2022 | SUBASH CH PANI | C.O. | | Order Dtd. 2022-07-28 | | | (Se at No-21) |
| 41 | 57688/2022 | 30.07.2022 | WP (C) - 18630/2022 | SUBASH CH PANI | C.O. | | Order Dtd. 2022-07-28 | | | (Se at No-21) |
| 41 | 57689/2022 | 30.07.2022 | SA-259/1985 | M N MOHANTY | GENERAL | | Order Dtd. 2011-01-14 | | SECOND APPEAL | (Se at No-3) |
| 41 | 57690/2022 | 30.07.2022 | WP (C) - 18629/2022 | SUBASH CH PANI | C.O. | | Order Dtd. 2022-07-28 | | | (Se at No-3) |
| 42 | 57691/2022 | 30.07.2022 | OJC-3598/2000 | G K NANDA | GENERAL | | Order Dtd. 2009-10-28 | | WRIT BRANCH-1 | (Se at No-4) |
| 42 | 57692/2022 | 30.07.2022 | WP (C) - 18628/2022 | SUBASH CH PANI | C.O. | | Order Dtd. 2022-07-28 | | | (Se at No-4) |
| 42 | 57693/2022 | 30.07.2022 | CRLMC-829/2022 | PRADIPTA KUMAR MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2022-07-28 | | CRIMINAL MISC-3 | (Se at No-9) |

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| 423 | 57694/2022 | 30.07.2022 | CRLMC-1419/2022 | HIMANSHU KUMAR BHOL | C.O. | COURT NO. 1 | Order Dtd. 2022-07-12 | | | (Se at No-9) |
| 424 | 57695/2022 | 30.07.2022 | CMP-571/2022 | RABI SAMAL | C.O. | COURT NO. 24 | Order Dtd. 2022-07-27 | | | (Se at No-9) |
| 425 | 57696/2022 | 30.07.2022 | CMP-316/2017 | RABI SAMAL | C.O. | COURT NO. 22 | Order Dtd. 2022-07-25 | | | (Se at No-9) |
| 426 | 57697/2022 | 30.07.2022 | CMP-316/2017 | J. PRADHAN | C.O. | COURT NO. 22 | Order Dtd. 2022-07-25 | | | (Se at No-9) |
| 427 | 57698/2022 | 30.07.2022 | RSA-12/2004 | P K NAYAK | GENERAL | | Order Dtd. 2013-03-19 | 24/7/06, 7/11/06, 27/11/06, 11/12/06, 1/2/07, 20/3/07, 22/3/07, 11/08/10, 15/09/1, 17/09/10, 29/09/10 | SECOND APPEAL | (Se at No-7) |
| 428 | 57699/2022 | 30.07.2022 | CRLMC-337/2022 | MANOJ KUMAR PANI | C.O. | COURT NO. 23 | Order Dtd. 2022-07-29 | | | (Se at No-7) |
| 429 | 57700/2022 | 30.07.2022 | ABLAPL-14521/2020 | NIRANJAN MALLICK | GENERAL | | Order Dtd. 2020-12-16 | | | (Se at No-7) |
| 430 | 57701/2022 | 30.07.2022 | CRLMC-1005/2022 | BALARAM SINGH | C.O. | COURT NO. 23 | Order Dtd. 2022-07-26 | | | (Se at No-7) |
| 431 | 57702/2022 | 30.07.2022 | ABLAPL-3687/2020 | P K SWAIN | GENERAL | | Order Dtd. 2022-07-25 | | | (Se at No-7) |

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| 43 2 | 57703/ 2022 | 30.07.20 22 | CRLMC- 1005/20 22 | P. K. DASH | C.O. | COURT NO. 23 | Order Dtd. 2022-07-26 | | | (Se at No- 7) |
| 43 3 | 57704/ 2022 | 30.07.20 22 | ABLAPL- 15824/2 021 | G R DHAL | GENE RAL | | Order Dtd. 2022-01-07 | | CRIMI NAL MISC- 3 | (Se at No- 4) |
| 43 4 | 57705/ 2022 | 30.07.20 22 | CRLMC- 414/202 2 | PRADEEP KUMAR MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2022-07-29 | | CRIMI NAL MISC- 3 | (Se at No- 3) |
| 43 5 | 57706/ 2022 | 30.07.20 22 | WPC (OA) - 953/201 5 | B K SWAIN | GENE RAL | | Order Dtd. 2022-07-15 | | | (Se at No- 3) |
| 43 6 | 57707/ 2022 | 30.07.20 22 | CRLMC- 3910/20 12 | ROHITA KUMAR MAHABHOI | C.O. | COURT NO. 1 | Order Dtd. 2022-07-26 | | | (Se at No- 3) |
| 43 7 | 57708/ 2022 | 30.07.20 22 | CRLMC- 3568/20 13 | A. K. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2022-06-21 | | | (Se at No- 3) |
| 43 8 | 57709/ 2022 | 30.07.20 22 | WP (C) - 19673/2 013 | T MISHRA | GENE RAL | | Petition With Annexures | | | (Se at No- 3) |
| 43 9 | 57710/ 2022 | 30.07.20 22 | ARBA- 6/2014 | R. R. DAS | C.O. | COURT NO. 22 | Order Dtd. 2022-07-28 | | | (Se at No- 3) |
| 44 0 | 57711/ 2022 | 30.07.20 22 | ARBA- 6/2014 | A. K. BISOI | C.O. | COURT NO. 22 | Order Dtd. 2022-07-28 | | | (Se at No- 3) |
| 44 1 | 57712/ 2022 | 30.07.20 22 | CRLMC- 3234/20 17 | BALARAM SINGH | C.O. | COURT NO. 2 | Order Dtd. 2022-07-27 | | CRIMI NAL MISC- 3 | (Se at No- 14) |
| 44 2 | 57713/ 2022 | 30.07.20 22 | CRLMC- 1459/20 22 | B. K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2022-07-26 | | | (Se at No- 14) |
| 44 3 | 57714/ 2022 | 30.07.20 22 | WP (C) - 10436/2 011 | NANTU DAS | GENE RAL | | PetitionEnt ire Order, Vakal atnama, | | | (Se at No- 14) |
| 44 4 | 57715/ 2022 | 30.07.20 22 | CRLMC- 240/202 | GANESH CHANDRA | C.O. | COURT NO. | Order Dtd. 2022-07-29 | | CRIMI NAL | (Se at |

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| | | | 2 | JENA | | 23 | | | MISC-3 | No-18) |
| 44 | 57716/2022 | 30.07.2022 | CRLMC-632/2022 | B. N. SAHU | C.O. | COURT NO. 23 | Order Dtd. 2022-07-26 | | | (Se at No-18) |
| 44 | 57717/2022 | 30.07.2022 | WP (C) - 10297/2013 | NANTU DAS | GENERAL | | Order Dtd. 2013-08-01 | | WRIT BRANCH-7 | (Se at No-48) |
| 44 | 57718/2022 | 30.07.2022 | WP (C) - 30752/2021 | D BISWAL | GENERAL | | Order Dtd. 2021-10-01 | | | (Se at No-48) |
| 44 | 57719/2022 | 30.07.2022 | ABLAPL-7566/2022 | ASHOK KUMAR SARANGI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-27 | | | (Se at No-48) |
| 44 | 57720/2022 | 30.07.2022 | WP (C) - 34701/2021 | D BISWAL | GENERAL | | Order Dtd. 2021-11-06 | | | (Se at No-48) |
| 45 | 57721/2022 | 30.07.2022 | WP (C) - 10957/2019 | K C PANDA | GENERAL | | Order Dtd. 2019-08-05 | | | (Se at No-48) |
| 45 | 57722/2022 | 30.07.2022 | WP (C) - 8140/2021 | PRASANJIT BEHERA | GENERAL | | Order Dtd. 2022-07-27 | | | (Se at No-48) |
| 45 | 57723/2022 | 30.07.2022 | WP (C) - 6753/2018 | A DAS | GENERAL | | Order Dtd. 2022-06-24 | | | (Se at No-48) |
| 45 | 57724/2022 | 30.07.2022 | WP (C) - 31236/2020 | N C SINHA | GENERAL | | Order Dtd. 2022-07-20 | | | (Se at No-48) |
| 45 | 57725/2022 | 30.07.2022 | WP (C) - 17523/2022 | P. N. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No-48) |
| 45 | 57726/2022 | 30.07.2022 | CONTC-4090/2022 | DILLIP SAMAL | C.O. | COURT NO. 25 | Order Dtd. 2022-08-26 | | | (Se at No-48) |
| 45 | 57727/2022 | 30.07.2022 | CONTC-4039/2022 | GIRIDHARI ROUT | C.O. | COURT NO. 25 | Order Dtd. 2022-07-29 | | | (Se at No-48) |
| 45 | 57728/ | 30.07.2022 | WP (C) - | K. N. | C.O. | COURT | Order Dtd. | | | (Se |

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| 7 | 2022 | 22 | 39296/2021 | SAHOO | | NO. 25 | 2022-07-29 | | | at No-48) |
| 458 | 57729/2022 | 30.07.2022 | CRLMP-1484/2022 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 17 | Order Dtd. 2022-07-29 | | | (Se at No-48) |
| 459 | 57730/2022 | 30.07.2022 | CRLMP-1331/2022 | RAKESH KUMAR ROUTRAY | C.O. | COURT NO. 17 | Order Dtd. 2022-07-29 | | | (Se at No-48) |
| 460 | 57731/2022 | 30.07.2022 | CRLMP-1441/2022 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 17 | Order Dtd. 2022-07-29 | | | (Se at No-48) |
| 461 | 57732/2022 | 30.07.2022 | FAO-731/2020 | PABITRA KUMAR MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2022-04-13 | | | (Se at No-48) |
| 462 | 57733/2022 | 30.07.2022 | FAO-731/2020 | K. K. NATH | C.O. | COURT NO. 23 | Order Dtd. 2022-04-13 | | | (Se at No-48) |
| 463 | 57734/2022 | 30.07.2022 | RSA-179/2019 | P. K. BARIK | C.O. | DR (J) | Order Dtd. 2022-09-08 | | SECOND APPEAL | (Se at No-5) |
| 464 | 57735/2022 | 30.07.2022 | CRLMP-1301/2022 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 17 | Order Dtd. 2022-07-29 | | | (Se at No-5) |
| 465 | 57736/2022 | 30.07.2022 | WP (C) - 18444/2022 | M. R. BARIK | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No-5) |
| 466 | 57737/2022 | 30.07.2022 | WP (C) - 18318/2022 | M. R. BARIK | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No-5) |
| 467 | 57738/2022 | 30.07.2022 | WP (C) - 17525/2022 | P. N. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No-5) |
| 468 | 57739/2022 | 30.07.2022 | WP (C) - 18409/2022 | M. R. BARIK | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No-5) |
| 469 | 57740/2022 | 30.07.2022 | WP (C) - 17142/2022 | SUBASH CH PANI | C.O. | COURT NO. 24 | Order Dtd. 2022-07-13 | | | (Se at No-5) |

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| 470 | 57741/2022 | 30.07.2022 | WP (C) - 18621/2022 | SUBASH CH PANI | C.O. | COURT NO. 24 | Order Dtd. 2022-07-28 | | | (Se at No-5) |
| 471 | 57742/2022 | 30.07.2022 | WP (C) - 18620/2022 | SUBASH CH PANI | C.O. | COURT NO. 24 | Order Dtd. 2022-07-28 | | | (Se at No-5) |
| 472 | 57743/2022 | 30.07.2022 | WP (C) - 18619/2022 | SUBASH CH PANI | C.O. | COURT NO. 24 | Order Dtd. 2022-07-28 | | | (Se at No-5) |
| 473 | 57744/2022 | 30.07.2022 | FAO-732/2020 | PABITRA KUMAR MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2022-04-13 | | | (Se at No-5) |
| 474 | 57745/2022 | 30.07.2022 | FAO-732/2020 | K. K. NATH | C.O. | COURT NO. 24 | Order Dtd. 2022-04-13 | | | (Se at No-5) |
| 475 | 57746/2022 | 30.07.2022 | MACA-269/2022 | S. K. SAHOO | C.O. | COURT NO. 24 | Order Dtd. 2022-07-28 | | MISC. APPEAL SEC. | (Se at No-6) |
| 476 | 57747/2022 | 30.07.2022 | MACA-269/2021 | KSHITISH | C.O. | COURT NO. 23 | Order Dtd. 2022-07-28 | | | (Se at No-6) |
| 477 | 57748/2022 | 30.07.2022 | WP (C) - 26672/2020 | S. K. BEHERA | C.O. | COURT NO. 3 | Order Dtd. 2022-07-26 | | | (Se at No-6) |
| 478 | 57749/2022 | 30.07.2022 | WP (C) - 26672/2020 | B. K. MOHARANA | C.O. | COURT NO. 3 | Order Dtd. 2022-07-26 | | | (Se at No-6) |
| 479 | 57750/2022 | 30.07.2022 | WP (C) - 26672/2020 | A. K. ROUL | C.O. | COURT NO. 3 | Order Dtd. 2022-07-26 | | | (Se at No-6) |
| 480 | 57751/2022 | 30.07.2022 | WP (C) - 4299/2016 | P. K. BARIK | C.O. | COURT NO. 22 | Order Dtd. 2022-07-26 | | | (Se at No-6) |
| 481 | 57752/2022 | 30.07.2022 | WP (C) - 4298/2016 | P. K. BARIK | C.O. | COURT NO. 22 | Order Dtd. 2022-07-26 | | | (Se at No-6) |
| 482 | 57753/2022 | 30.07.2022 | CRREV-393/2000 | SURESH CH. SUNDARA | C.O. | COURT NO. 2 | Order Dtd. 2022-07-14 | | | (Se at No- |

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| 48 3 | 57754/ 2022 | 30.07.20 22 | WP (C) - 18544/2 022 | B. K. PANDA | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | | (Se at No- 6) |
| 48 4 | 57755/ 2022 | 30.07.20 22 | WP (C) - 17635/2 022 | NETRANAN DA BISWAL | C.O. | COURT NO. 25 | Order Dtd. 2022-08-03 | | WRIT BRANC H-2 | (Se at No- 7) |
| 48 5 | 57756/ 2022 | 30.07.20 22 | WP (C) - 16713/2 022 | SANJAYA KUMAR DAS | C.O. | COURT NO. 1 | Order Dtd. 2022-07-28 | | | (Se at No- 7) |
| 48 6 | 57757/ 2022 | 30.07.20 22 | WP (C) - 16389/2 022 | S.P.SAHO O | C.O. | COURT NO. 1 | Order Dtd. 2022-07-28 | | | (Se at No- 7) |
| 48 7 | 57758/ 2022 | 30.07.20 22 | WP (C) - 20365/2 016 | PRAKASH KUMAR JENA | C.O. | COURT NO. 1 | Order Dtd. 2022-07-29 | | WRIT BRANC H (DIVI SION BENCH) | (Se at No- 103) |
| 48 8 | 57759/ 2022 | 30.07.20 22 | WP (C) - 11019/2 022 | JAGJIBAN BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2022-07-29 | | | (Se at No- 103) |
| 48 9 | 57760/ 2022 | 30.07.20 22 | ABLAPL- 12744/2 021 | S. C. SUNDARA | C.O. | COURT NO. 1 | Order Dtd. 2022-07-22 | | | (Se at No- 103) |